

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ORDER**

No. 338 /Confdl./2020  
II-3-2/2002 (Part - III)

Bilaspur, dated the 07/03/2020

The following Judicial Officers of Lower Judicial Service as specified in column No. (2) of the table below, in whose favour a certificate was issued vide Registry Order Nos. 228/Confdl./2016/II-3-2/2002(Part-II) dated 18.03.2016, 1061/Confdl./2017/II-3-2/2002(Part-II) dated 21.09.2017, 821/Confdl./2018/II-3-2/2002(Part-II) dated 19.07.2018 and 208/Confdl./2020/II-3-2/2002 (Part-III) dated 20.02.2020 are, hereby confirmed in the Lower Judicial Service from the date mentioned in column No. (3) :-

**TABLE**

| <b>S.No.</b> | <b>Name of Judicial Officer</b> | <b>Date of Confirmation</b> |
|--------------|---------------------------------|-----------------------------|
| (1)          | (2)                             | (3)                         |
| 1.           | Shri Vijendra Sonwani           | 04.05.2019 (revised date)   |
| 2.           | Shri Girish Kumar Mandavi       | 04.05.2019                  |
| 3.           | Shri Anand Borkar               | 04.05.2019                  |
| 4.           | Ku. Pratibha Markam             | 04.05.2019                  |
| 5.           | Smt. Chandrakala Devi Sahu      | 04.05.2019                  |
| 6.           | Shri Bhupat Singh Sahu          | 04.05.2019                  |
| 7.           | Ms. Shubhda Goyal               | 04.05.2019                  |
| 8.           | Shri Mohit Singh                | 04.05.2019                  |
| 9.           | Shri Mahesh Babu Sahu           | 04.05.2019                  |
| 10.          | Shri Rosemin Rajesh Xaxa        | 04.05.2019                  |
| 11.          | Ku. Reshma Bairagi              | 04.05.2019                  |
| 12.          | Shri Nixion Daved Lakra         | 04.05.2019                  |
| 13.          | Shri Satish Kumar Khakha        | 04.05.2019                  |
| 14.          | Smt. Neha Yati Mishra           | 04.05.2019                  |
| 15.          | Shri Dilli Singh Baghel         | 04.05.2019                  |
| 16.          | Smt. Apurva Dangi               | 04.05.2019                  |
| 17.          | Shri Bhaskar Mishra             | 04.05.2019                  |
| 18.          | Shri Praveen Mishra             | 04.05.2019                  |

*[Handwritten Signature]*  
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|     |                            |            |
|-----|----------------------------|------------|
| 19. | Smt. Prateeksha Sharma     | 04.05.2019 |
| 20. | Ku. Mayura Gupta           | 04.05.2019 |
| 21. | Ku. Astha Yadav            | 04.05.2019 |
| 22. | Smt. Nidhi Sharma          | 04.05.2019 |
| 23. | Smt. Tanu Shree Gavel      | 04.05.2019 |
| 24. | Smt. Deepti Singh Gaur     | 04.05.2019 |
| 25. | Shri Pallve Raghuvanshi    | 04.05.2019 |
| 26. | Shri Bhupesh Kumar Basant  | 04.05.2019 |
| 27. | Ku. Chetna Thakur          | 04.05.2019 |
| 28. | Ku. Seema Kanwar           | 04.05.2019 |
| 29. | Ku. Jasvinder Kaur Ajmani  | 04.05.2019 |
| 30. | Shri Aslam Khan            | 04.05.2019 |
| 31. | Shri Anand Kumar Singh     | 04.05.2019 |
| 32. | Shri Shiv Prakash Tripathi | 04.05.2019 |
| 33. | Shri Ramesh Kumar Chauhan  | 04.05.2019 |
| 34. | Shri Lokesh Kumar          | 04.05.2019 |
| 35. | Shri Girish Pal Singh      | 04.05.2019 |
| 36. | Smt. Manju Lata Sinha      | 04.05.2019 |
| 37. | Smt. Barkha Rani Verma     | 04.05.2019 |
| 38. | Shri Gulapan Ram Yadav     | 04.05.2019 |
| 39. | Ku. Amita Jaiswal          | 04.05.2019 |
| 40. | Shri Satyanand Prasad      | 04.05.2019 |
| 41. | Ku. Suman Dhruv            | 04.05.2019 |
| 42. | Ku. Rupal Agrawal          | 04.05.2019 |
| 43. | Ku. Khileshwari Sinha      | 04.05.2019 |
| 44. | Smt. Amrita Dinesh Mishra  | 04.05.2019 |
| 45. | Shri Bhagwan Das Panika    | 04.05.2019 |
| 46. | Ku. Neha Usendi            | 04.05.2019 |
| 47. | Shri Anant Deep Tirkey     | 04.05.2019 |
| 48. | Ku. Mrinalini Katulkar     | 04.05.2019 |
| 49. | Shri Devashish Thakur      | 04.05.2019 |

  
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|     |                           |            |
|-----|---------------------------|------------|
| 50. | Smt. Bhawana Nayak Thakur | 04.05.2019 |
| 51. | Ku. Sweta Baghel          | 04.05.2019 |
| 52. | Smt. Anita Koshima Rawte  | 04.05.2019 |
| 53. | Shri Bhavesh Kumar Watti  | 04.05.2019 |
| 54. | Ku. Deepa Suchita Tirkey  | 04.05.2019 |
| 55. | Shri Vivek Netam          | 04.05.2019 |
| 56. | Shri Puneet Ram Gurupanch | 04.05.2019 |
| 57. | Ku. Seema Jagdalla        | 04.05.2019 |
| 58. | Shri Anil Kumar Chauhan   | 04.05.2019 |
| 59. | Smt. Kanchan Lata Achala  | 04.05.2019 |
| 60. | Smt. Shanti Prabhu Jain   | 04.05.2019 |
| 61. | Ku. Anjali Singh          | 04.05.2019 |
| 62. | Smt. Deepti Lakra         | 04.05.2019 |
| 63. | Shri Anshul Verma         | 04.05.2019 |
| 64. | Shri Alok Pandey          | 04.05.2019 |
| 65. | Smt. Shivani Singh        | 04.05.2019 |
| 66. | Shri Anup Tigga           | 04.05.2019 |
| 67. | Ku. Akansha Rathore       | 04.05.2019 |
| 68. | Shri Rahul Sharma         | 05.11.2019 |
| 69. | Smt. Aditi Thakur Shroff  | 01.01.2020 |

BY ORDER OF THE HIGH COURT

  
(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

Endt. No. 939 /Confdl./2020  
II-3-2/2002 (Part-III)

Bilaspur, dated the 07 /03/2020

Copy forwarded to: -


- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 17) Registrar (Vigilance/ I. & E./ Judicial/ S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- 18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.
- 20)
  1. Shri Vijendra Sonwani, V Civil Judge Class-I & Special Railway Magistrate, Raipur,
  2. Shri Girish Kumar Mandavi, II Civil Judge Class-I, Surajpur,
  3. Shri Anand Borkar, Civil Judge Class-I, Akaltara,
  4. Ku. Pratibha Markam, Civil Judge Class-I, Gharghora,
  5. Smt. Chandrakala Devi Sahu, Civil Judge Class-I, Saraipali,
  6. Shri Bhupat Singh Sahu, II Civil Judge Class-I, Kawardha,
  7. Ms. Shubhda Goyal, Civil Judge Class-I, Bhilai-3,
  8. Shri Mohit Singh, Civil Judge Class-I, Sarangarh,
  9. Shri Mahesh Babu Sahu, Civil Judge Class-I, Kurud,
  10. Shri Rosemin Rajesh Xaxa, Civil Judge Class-I, Ambagarh Chowki,
  11. Ku. Reshma Bairagi, II Civil Judge Class-I, Baikunthpur,
  12. Shri Nixion Daved Lakra, Civil Judge Class-I, Balrampur (R'ganj),
  13. Shri Satish Kumar Khakha, Secretary, District Legal Services Authority, Dhamtari,
  14. Smt. Neha Yati Mishra, II Civil Judge Class-II, Rajnandgaon,
  15. Shri Dilli Singh Baghel, I Civil Judge Class-II, Kota,
  16. Smt. Apurva Dangi, IV Civil Judge Class-II, Durg,
  17. Shri Bhaskar Mishra, Civil Judge Class-II, Dabhra,
  18. Shri Praveen Mishra, Secretary, District Legal Services Authority, Rajnandgaon,
  19. Smt. Prateeksha Sharma, VII Civil Judge Class- II, Durg,
  20. Ku. Mayura Gupta, V Civil Judge Class-II, Durg,
  21. Ku. Astha Yadav, Civil Judge Class-II, Nagari,
  22. Smt. Nidhi Sharma, Civil Judge Class-II, Dharamjaigarh,

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23. Smt. Tanu Shree Gavel, I Civil Judge Class-II, Kharsiya,
  24. Smt. Deepti Singh Gaur, Civil Judge Class-II, Simga,
  25. Shri Pallve Raghuvanshi, Civil Judge Class-II, Bhatgaon,
  26. Shri Bhupesh Kumar Basant, Civil Judge Class-II, Dondilohara,
  27. Ku. Chetna Thakur, XIII Civil Judge Class-II, Raipur,
  28. Ku. Seema Kanwar, Civil Judge Class-II, Saja,
  29. Ku. Jasvinder Kaur Ajmani, II Civil Judge Class-II, Kharsiya,
  30. Shri Aslam Khan, Civil Judge Class-II, Pendra Road,
  31. Shri Anand Kumar Singh, Civil Judge Class-II, Marwahi,
  32. Shri Shiv Prakash Tripathi, Civil Judge Class-II, Pamgarh,
  33. Shri Ramesh Kumar Chauhan, I Civil Judge Class-II, Rajnandgaon,
  34. Shri Lokesh Kumar, Civil Judge Class-II, Bagicha,
  35. Shri Girish Pal Singh, Civil Judge Class-II, Dongargarh,
  36. Smt. Manju Lata Sinha, Civil Judge Class-II, Jaijaipur,
  37. Smt. Barkha Rani Verma, Civil Judge Class-II, Lormi,
  38. Shri Gulapan Ram Yadav, Civil Judge Class-II, Rajpur,
  39. Ku. Amita Jaiswal, Civil Judge Class-II, Bilaigarh,
  40. Shri Satyanand Prasad, XI Civil Judge Class-II, Raipur,
  41. Ku. Suman Dhruv, Civil Judge Class-II, Chhuikhadan,
  42. Ku. Rupal Agrawal, IV Civil Judge Class-II, Raipur,
  43. Ku. Khileshwari Sinha, Civil Judge Class-II, Deobhog,
  44. Smt. Amrita Dinesh Mishra, Secretary, District Legal Services Authority, Kanker,
  45. Shri Bhagwan Das Panika, Civil Judge Class-II, Pali,
  46. Ku. Neha Usendi, Civil Judge Class-II, Katghora,
  47. Shri Anant Deep Tirkey, Civil Judge Class-II, Wadrafnagar,
  48. Ku. Mrinalini Katulkar, Civil Judge Class-II, Janakpur,
  49. Shri Devashish Thakur, Civil Judge Class-II, Bacheli,
  50. Smt. Bhawana Nayak Thakur, II Civil Judge Class-II, Dantewara,
  51. Ku. Sweta Baghel, Civil Judge Class-II, Patthalgaon,
  52. Smt. Anita Koshima Rawte, II Addl. Judge to the Court of I Civil Judge Class-II, Rajnandgaon,
  53. Shri Bhavesh Kumar Watti, I Civil Judge Class-II, Sitapur,
  54. Ku. Deepa Suchita Tirkey, Civil Judge Class-II, Pakhanjur,
  55. Shri Vivek Netam, Civil Judge Class-II, Rajim,
  56. Shri Puneet Ram Gurupanch, Civil Judge Class-II, Keshkal,
  57. Ku. Seema Jagdalla, Secretary, District Legal Services Authority, Korba,
  58. Shri Anil Kumar Chauhan, Civil Judge Class-II, Takhatpur,
  59. Smt. Kanchan Lata Achala, Civil Judge Class-II, Tilda,
  60. Smt. Shanti Prabhu Jain, Civil Judge Class-II, Dallirajhara,
  61. Ku. Anjali Singh, Civil Judge Class-II, Kartala,
  62. Smt. Deepti Lakra, Civil Judge Class-II, Manendragarh,
  63. Shri Anshul Verma, I Civil Judge Class-II, Raigarh,
  64. Shri Alok Pandey, I Civil Judge Class-II, Surajpur,
  65. Smt. Shivani Singh, Additional Judge to the Court of Civil Judge Class-II, Raigarh at Gharghora,
  66. Shri Anup Tigga, II Civil Judge Class-II, Durg,
  67. Ku. Akansha Rathore, VII Civil Judge Class-II, Bilaspur,
  68. Shri Rahul Sharma, Secretary, District Legal Services Authority, Durg,
  69. Smt. Aditi Thakur Shroff, I Civil Judge Class-II, Ambikapur,  
*for information.*
- 21) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur / Uttar Bastar (Kanker) for information.

  
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- 22) Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- 23) Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 24) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 25) Deputy Registrar (Confidential/Vigilance and I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- 26) Assistant Registrar/Section Officer/In-charge, Juvenile Justice Cell/ Record Room (Admn.) High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 27) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 28) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 29) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL